

Name of the corporate debtor: Buoyant Technology Constellations Private Limited  
CIN : U45201KA2007PTC043436  
Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)  
List of Financial Creditors as on 10.02.2025

Sl. No.	Name of creditor	Nature of claim	Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
			Date of Receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?						% voting share in CoC
			Amount - Rs.												
<b>SECURED FINANCIAL CREDITORS</b>															
1	LIC Housing Finance Limited	Financial claim - Secured	11-09-2024	4,15,60,65,782	4,15,60,65,782	Project/ Construction Loan	4,15,60,65,782	4,15,60,65,782	No	Note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [ C.P.(IB)No.98/BB/2024 ] has been stayed as per the order of the Hon'ble Karnataka High Court dated 03/09/2024 in the case no. WP 24478/2024 (KAHC010518302024)	0	0	0	0	
2	Piramal Capital and Housing Finance Limited	Financial claim - Secured	14-09-2024	2,20,24,02,328	2,20,24,02,328	Project/ Construction Loan	2,20,24,02,328	2,20,24,02,328	No		0	0	0	0	
3	Asset Reconstruction Company (India) Limited	Financial claim - Secured	22-11-2024	80,50,38,623	28,59,38,083	Project/ Construction Loan	28,59,38,083	28,59,38,083	No		0	0	0	51,91,00,540	
<b>Total</b>				<b>7,16,35,06,733</b>	<b>6,64,44,06,193</b>							<b>0</b>	<b>51,91,00,540</b>		
<b>UNSECURED FINANCIAL CREDITORS</b>															
1	Trigger Supply Private Limited	Financial claim - UnSecured	14-09-2024	31,51,40,532	31,51,40,532	UnSecured Loan	NA	NA	No	Note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [ C.P.(IB)No.98/BB/2024 ] has been stayed as per the order of the Hon'ble Karnataka High Court dated 03/09/2024 in the case no. WP 24478/2024 (KAHC010518302024)	0	0	0	0	
2	Gaurav Commedeal Private Limited	Financial claim - UnSecured	14-09-2024	39,81,20,141	39,81,20,141	UnSecured Loan	NA	NA	No		0	0	0	0	
3	Ayaas Trade Service Private Limited	Financial claim - UnSecured	20-09-2024	1,34,96,47,906	1,34,96,47,906	UnSecured Loan	NA	NA	No		0	0	0	0	
4	Mantri Signature Villas Owners Association	Financial claim - UnSecured	13-01-2025	12,55,17,200	0	Refundable Maintainance Deposit	NA	NA	No		0	0	0	12,55,17,200	The Claim has been filed in Form CA, although the IRP after considering the nature of the transaction has mentioned it under Form C
<b>Total</b>				<b>2,18,84,25,779</b>	<b>2,06,29,08,579</b>								<b>12,55,17,200</b>		

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [ C.P.(IB)No.98/BB/2024 ] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).